

(a) whether Lippis loop is taking great leap backward in India and the number of loop insertions have gone down; and

(b) whether the rising cost of sterilisation has now gone up from Rs. 120/- to Rs. 170/-?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) It is a fact that there was a decline in the number of IUCD insertions. The trend of decline has since been controlled as will be seen from the following details:—

Year	No. of IUCD insertions
1965-66	812,713
1966-67	909,726
1967-68	668,979
1968-69	478,731
1969-70	458,726
1970-71	458,185(incomplet)

(b) Government is not aware how the figures of Rs. 120/- and Rs. 170/- per sterilisation have been arrived at. However, on the basis of figures of expenditure for 1968-69 and 1969-70, the average cost of sterilisation works out to Rs. 125.08 for 1968-69 and Rs. 176.03 for 1969-70.

Heavy Work-Load on Staff of G.B. Hospital Agartala due to Influx of Wounded People from Bangla Desh

2086. SHRI BIREN DUTTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether a number of wounded people from Bangla Desh are sent to G. B. Hospital, Agartala;

(b) the stress on staff and scavengers has increased; and

(c) if so, the steps Government propose to take to relieve the heavy work load due to inadequacy of present staff working there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). Yes.

(c) A Team of 12 Surgeons and Anaesthetists was deputed to Tripura to meet the reported shortage of Surgeons there. The Team cleared up work-load during their 15 days stay at

Agartala and returned to Delhi in three batches on 6th/7th/8th June, 1971, leaving behind 3 specialists viz. 1 Orthopaedic Surgeon and 2 Anaesthetists, for following up the cases under treatment. The requirements of other staff are being met locally.

Lay-out Plan of the Dera Ismail Khan House Building Society, Delhi

2087. SHRI H. K. L. BHAGAT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the lay-out plan of the Dera Ismail Khan House Building Society, Delhi has been recently approved by the Delhi Development Authority;

(b) if so, (i) the number of residential/commercial plots and their sizes; (ii) the number of residential/commercial plots in free-hold/lease-hold areas; and (iii) the criteria for allotment of free-hold and lease-hold residential/commercial plots amongst the members of the society;

(c) whether all the members of the Society will be accommodated; and

(d) if not, the reasons therefor and the steps proposed to be taken to meet the balance requirement?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) Yes, Sir.

(b) (i) In the layout plan provision has been made for 626 residential plots. Of these 285 plots are of the size of 133.30 square yards and 341 plots are of the size of 268.2 square yards. No provision for commercial plots has been made in the layout plan. An area of 0.32 acre has, however, been provided for convenient shopping.

(b) (ii) In the layout plan prepared by the Society, there is no such information.

(b) (iii), (c) and (d). It is for the Society to evolve equitable principles acceptable to its membership, for the distribution of the available land among its members. The society has carved out 626 residential plots against its membership of 1080 and has requested Delhi Administration for allotment of additional land.